

ITEM NO.502

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 104/2015

ANOOP BARANWAL

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF LAW AND JUSTICE SECRETARY Respondent(s)

([TO GO BEFORE FIVE HON'BLE JUDGES][FOR DIRECTIONS])

WITH

W.P.(C) No. 1043/2017 (PIL-W)

(FOR ADMISSION and IA No.27484/2018-INTERVENTION/IMPLEADMENT)

Date : 29-09-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.
Ms. Alice Raj, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Ms. Jhanvi Dubey, Adv.
Ms. Ishita Choudhury, Adv.
Ms. Tanya Srivastva, Adv.
Ms. Aditi Gupta, Adv.

Mr Varun Thakur, AOR
Mr. Varinder Kr.Sharma, Adv

For Respondent(s) Mr. K.K.Venugopal, AG
Mr. Balbir Singh, ASG
Mr. Samarvir Singh, Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Naman Tandon, Adv.
Ms. Priyanka Das, Adv.
Mr. Shyam Goptal, Adv.
Mr. Ankur Talwar, Adv.
Mr. Chinmayee Chandra, adv
Mr. Manan Popli, Adv.

Mr. Niranjan Singh, Adv.
Mr. Prahlad Singh, Adv.
Mr. Sumit Teterwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Mayank Pandey, Adv.
Mr. Udai Khanna, Adv.
Mr. Annirudh Bhatt, Adv.

Mr. Arvind Kumar Sharma, AOR
Mr. Mukesh Kumar Maroria, AOR

Mr. Amit Sharma, AOR
Mr. Dipesh Sharma, Adv.
Ms. Pallavi Barua, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 17.11.2022 for hearing.

Mr. Gopal Sankarnarayanan, learned senior counsel and
Mr. Shyam Gopal, learned counsel will put together a common
convenience volume containing all the documents relied upon by
both the parties on or before 01.11.2022.

(RAJNI MUKHI)
COURT MASTER (SH)

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR